

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3436
ANSWERED ON:23.08.2011
REVAMP OF LALIT KALA AKADEMI
Nahata Smt. P. Jaya Prada;Shekhar Shri Neeraj;Singh Shri Yashvir

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government proposes to amend the constitution of the Lalit Kala Akademi;
- (b) if so, the details and the purpose and the present status thereof;
- (c) whether a committee has been constituted to recommend amendments in the said constitution;
- (d) if so, the details thereof alongwith the composition of the said committee;
- (e) whether there are reports of irregularities in the constitution of the said committee and complaints have been received from various quarters; and
- (f) if so, the details alongwith the action taken thereon?

Answer

MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE(KUMARI SELJA)

(a)to(d) On the directions of the Hon'ble High Court of Delhi, an Independent Committee of persons of eminence and experience was set up by the Ministry of Culture to look into various matters pertaining to Lalit Kala Akademi (LKA). In pursuance of this Committee's recommendations, Ministry of Culture asked Chairman of LKA to move the General Council for recommending to the Government suitable amendments in LKA's constitution so as to make it more transparent, simple and effective. Accordingly, the Chairman, LKA has appointed a Committee to review various provisions of LKA's Constitution and help prepare an amendment proposal for consideration of the General Council. The Committee is seized of the task. The composition of this Review Committee is at Annexure.

(e)&(f) Complaints were received from one of the members of the General Council of LKA, alleging certain deficiencies/irregularities in the constitution and functioning of the said Review Committee. These were referred to LKA. Having examined the same, LKA has reported that no irregularities have been found in the matter.